

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1817
TO BE ANSWERED ON 04.05.2016**

PORT CONGESTION SURCHARGE

**1817. SHRI SUDHEER GUPTA:
SHRI GAJANAN KIRTIKAR:**

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways has decided to withdraw the levy of Port Congestion Surcharge;**
- (b) if so, the details thereof and reasons therefor;**
- (c) the quantum of losses to the Railways as a result of the said decision; and**
- (d) the other steps taken/being taken by the Government in this regard?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a) & (b): Yes, Madam. Port Congestion Surcharge has been withdrawn with effect from 13.04.2016 for the period up to 31.03.2017 keeping in view the decline in EXIM traffic at ports.

(c) & (d): There is no likelihood of any loss to Railways. Close monitoring of the traffic is being done on a continuous basis.
